

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/991(KB)2019
IA(I.B.C)/1017(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	RUNGTA BUSINESS PVT LTD VS SHRADHA AGENCIES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Ms. Ms. Shreya Choudhary, Adv.] For the Liquidator
Mr. Manish Jain, Liquidator]

ORDER

1. Ld. Counsel for the Liquidator Present. Liquidator in person present.
2. **IA(I.B.C)/1017(KB)2024**
 - a. Hard copy of this application is not filed. Ld. Counsel for the Liquidator seeks Two weeks' time .
 - b. At request time is allowed.
 - c. Post this matter on **09/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**